

Acc. No. 2525
Date 01.12.20

THE
PARLIAMENTARY DEBATES
(Part II—Proceedings other than Questions and Answers)
OFFICIAL REPORT

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HOUSE OF THE PEOPLE

Tuesday, 2nd March, 1954.

The House met at Two of the Clock

[*MR. SPEAKER in the Chair*]
QUESTIONS AND ANSWERS

(See Part I)

3-2 P.M.

MESSAGE FROM THE PRESIDENT

Mr. Speaker: I have received the following message from the President:

"I have received with great satisfaction the expression of thanks by the Members of the House of the People for the address I delivered to both the Houses of Parliament assembled together on the 15th February, 1954."

MESSAGES FROM THE COUNCIL OF STATES

Secretary: Sir, I have to report the following two messages received from the Secretary of the Council of States:

(i) "In accordance with the provisions of rule 125 of the Rules of Procedure and Conduct of Business in the Council of States, I am directed to inform the House of the People that the Council of States, at its sitting held on the 27th February, 1954, agreed without any amendment to the Government of Part C States (Amendment) Bill, 1953, which was passed by the House of the People at its

sitting held on the 23rd February, 1954."

(ii) "In accordance with the provisions of sub-rule (6) of rule 162 of the Rules of Procedure and Conduct of Business in the Council of States, I am directed to return herewith the following Bills, which were passed by the House of the People at its sitting held on the 24th February, 1954 and transmitted to the Council of States for its recommendations and to state that the Council has no recommendations to make to the House of the People in regard to the said Bills:

1. The Appropriation Bill, 1954.
2. The Patiala and East Punjab States Union Appropriation Bill, 1954."

BUSINESS OF THE HOUSE

Mr. Speaker: We will now proceed with the general discussion on the Railway Budget. As regards the discussion on the report of the Industrial Finance Corporation Enquiry Committee, to be taken up at five o'clock. I presume all Members who wanted copies of the report of the Committee have received those copies.

Some Hon. Members: No Sir.

Some Hon. Members: Yes Sir.

Mr. Speaker: I am not clear as to whether it is 'yes' or 'no'.

Some Hon. Members: No Sir.

749 P.S.D.